

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

Dr- 24/11/15

In the Court of CJM Barabailly

Case number	Name of Parties	Under Section/Act	Police Station / Department	Fine Proposed	Remarks
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The proposed fine may be deposited in Account number \_\_\_\_\_ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chaitan/Deposit slip. (The details of the Scheme and Chaitan forms are available on this website)

*Proposed by: [Signature]*  
*Checked by: [Signature]*

**BARABAILLY**  
 Chief Judicial Magistrate

*NIL*

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

28/2/17

In the Court of.....A.C.J.M.-I.....

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
	<u>NIL</u>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading the proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)

**BY ORDER**

*A.C.J.M.-I*

**A.C.J.M.-I  
BAREILLY**

IN THE COURT OF THE JUDGE IN CHARGE, POWER TO OPEN ACCOUNT IN STATE BANK OF INDIA

28.2.17

In the Court of Judge in Charge

Number	Name of Parties	Under Section/Act	Police Station/ Department	Proposed Fine	Remarks
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The proposed fine may be deposited in account number (To be filed in by the District Judge) before uploading this form on the website of State Bank of India along with applicable commission after filling up the prescribed form and deposit slip. (The details of the Schemes and Challenged forms are available on the website)

Addl Chief Judicial Magistrate III Bareilly

*[Handwritten signature]*

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE  
 FINE DEPOSIT SCHEME / POWER JYOTI ACCOUNT IN STATE BANK OF  
 INDIA)

In the Court of

*[Signature]*

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in _____ (To be filled in by the District Judge) before uploading the forms on the website of State Bank of India along with applicable commission after filling up the prescribed details of the deposit/Challan/Deposit slip. (The details of the Schemes and Challan forms are available on this website)
					<i>[Handwritten: ACIM IV PART 1]</i> <i>[Handwritten: 21/10/17]</i> <i>[Handwritten: cur]</i> <i>[Handwritten: D]</i>
					<i>[Handwritten: 21/10/17]</i> <i>[Handwritten: 21/10/17]</i>

*[Handwritten signature]*

RETURN OF PETTY OFFENCE CASES UNDER THE SABAL PETTY OFFENCE AND DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

28/2/2017

In the Court of J.M. Faridpur

Number	Name of Parties	Section/Act	Police Station/ Department	Proposed Fine	Remarks
/					

The proposed fine may be deposited in account number (To be filled in by the District Judge) before uploading this proforma on the website of State Bank of India along with applicable commission after filing up the prescribed Criminal/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)

NIL

Ballaraj - Nil  
Ganesh - 3

विविधता मॉड्यूल (अनुसूची)

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